

Shri Jawaharlal Nehru: I can hardly enter into these matters in any detail. It is obvious that we should try to be as fully prepared as we can, both for the short-term and for a longer term—the longer term varies from a few months to a year or two years—but certainly for the short-term. What exactly the developments might be, it is very difficult for me to say. But in so far as we can, we should be prepared for them. That is all I can say.

श्री यशपाल सिंह (कैराना) : इस प्रोजेक्ट से हमारा ऐयर फोर्स की डेफेंसिबिलिटी किस हद तक मेकअप हो जायेगी और इस में कितना खर्चा यू० एस० ए० का खर्च होगा और कितना हमारा खर्च होगा ?

अध्यक्ष महोदय : यह क्या क्वेश्चन है ।

श्री बड़े (खारखोन) : क्या मैं जान सकता हूँ कि जो अमरकन एक्स्पर्ट्स यहाँ आये हैं वे कितने आये हैं और वे कितने दिन तक हमारा ऐयरफोर्स को ट्रेनिंग देंगे ?

अध्यक्ष महोदय : इस को जानने से माननीय सदस्य को क्या फायदा होगा ।

Shri Hem Barua (Gauhati): May I submit that I had tabled a question on this?

Mr. Speaker: That would be taken up when it comes.

Shri Hem Barua: May I be allowed to put a question?

Mr. Speaker: No.

12.03½ hrs.

DEMANDS FOR SUPPLEMENTARY
GRANTS (GENERAL), 1962-63

The Minister of Finance (Shri Morarji Desai): I beg to present a Statement showing the Supplementary Demands for Grants (General) for the year 1962-63.

12.09 hrs.

PUBLIC ACCOUNTS COMMITTEE
SIXTH REPORT

Shri Tyagi (Dehra Dun): I beg to present the Sixth Report of the Public Accounts Committee on Finance Accounts (Revenue Receipts)—Chapter VII of Audit Report (Civil), 1962.

12.09½ hrs.

PETITION RE: DEFENCE OF INDIA
(AMENDMENT) RULES RELATING
TO GOLD CONTROL

Shri Tridib Kumar Chaudhuri (Barrackpore): I beg to present a petition signed by ten petitioners regarding the Defence of India (Amendment) Rules, 1963, relating to Gold Control.

12.10 hrs.

GOVERNMENT OF UNION TERRITORIES BILL*

The Minister of Home Affairs (Shri Lal Bahadur Shastri): I beg to move for leave to introduce a Bill to provide for Legislative Assemblies and Councils of Ministers for certain Union territories and for certain other matters.

Mr. Speaker: The question is:

“That leave be granted to introduce a Bill to provide for Legislative Assemblies and Councils of Ministers for certain Union territories and for certain other matters.”

The motion was adopted.

Shri Harish Chandra Mathur (Jalore): We want a little clarification. You have left out Delhi State altogether. What has happened?

Shri Lal Bahadur Shastri: Yes, I have left it out.

I introduce† the Bill.

*Published in the Gazette of India Extraordinary Part II, Section 2, dated 21-2-63.

†Introduced with the recommendation of the President.